

**F.No. 01(03)/Roster/CESTAT/2019  
Customs, Excise & Service Tax Appellate Tribunal  
West Block-2, R.K. Puram, New Delhi - 66**

Dated: 18.04.2019

**ORDER NO. 95 of 2019**

Hon'ble President is pleased to partially modify the roster **order no. 74 of 2019 for CESTAT Delhi** to the extent indicated below:-

**On 18.4.2019 at 10.30 a.m.** Hon'ble Shri Anil Choudhary, Member (J) and Hon'ble Shri C.L. Mahar, Member (T) will hear Customs, Excise and Service Tax Division Bench matters.

On this day all Single Member Bench matters shall stand adjourned.

By Order



**(Bineesh Kumar K.S)  
Registrar**

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SPS to Hon'ble President/ Hon'ble Members/ P.A. to Registrar/ Dy.Registrar/ Asstt. Registrar /Bar Association/ O/o Commissioner(AR)/ Notice Board/ Website/ Guard File/ Office Copy.



**Registrar**